

The Five Year Plan covers the period from April 1, 1980 to March 31, 1985 and is already under implementation starting with the Annual Plan for 1980-81.

Resolution

The following Resolution was adopted by the National Development Council at its meeting on 13th and 14th February, 1981:

"The National Development Council hereby approves the draft of the Sixth Five Year Plan (1980—85) prepared by the Planning Commission and calls upon all concerned agencies to make all-out efforts with the active co-operation of the people to ensure its successful implementation".

Pak Detonating Nuclear Device .. Across Rajasthan Border

*34. SHRI MADHAVRAO SCINDIA:

SHRI P. RAJAGOPAL NAIDU:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government's attention has been drawn to the latest press reports to the effect that Pakistan is making hectic preparations for detonating their first nuclear device in the area across the borders in Rajasthan;

(b) if so, what is the Government's information about Pak, preparations and

(c) whether Government have viewed their nuclear policy in the light thereof and taken steps to match in respect of Defence preparedness with Pakistan?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) to (c). Government have seen various reports about Pakistan's efforts to acquire a nuclear weapons/capability. Government of Pakistan have assured

us that their nuclear programme is aimed at peaceful uses of nuclear energy only. Government hope that Pakistan will abide by its assurances. Government monitor all relevant developments in India's security environment and take necessary steps to ensure full defence preparedness, at all times. Government's nuclear policy continue to be aimed at peaceful uses of atomic energy.

Procurement of Sophisticated Arms and Ammunition by Pakistan

*35. SWAMI INDERVESH:

SHRI RAJESH KUMAR SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether it has come to the notice of the Government that Government of Pakistan have recently procured sophisticated arms and ammunition from some foreign countries;

(b) if so, estimated quantum of arms procured; and

(c) what is Government of India's reaction thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) It is not desirable to disclose details.

(c) Government constantly monitor all such developments in our security environment and take necessary steps to ensure full defence preparedness at all times.

उद्योगों की स्थापना के लिए सीमेंट की कमी

† 36. श्री रीतलाल प्रसाद वर्मा : क्या उद्योग मंत्रा यह बताने की कृपा करेंगे कि:

(क) क्या अधिकांश स्वीकृत उद्योग सीमेंट की कमी के कारण नियत समय पर स्थापित और चालू नहीं हो सके हैं ;

(ख) यदि हां, तो क्या सरकार ने उद्योगों को स्विकृति देने समय सीमेंट की अपेक्षित मात्रा के लिए सीमेंट के कारखानों को सीधे ही आर्डर देने के बारे में विचार किया है ; और

(ग) यदि नहीं, तो विचाराधीन उद्योगों के संदर्भ में भविष्य में क्या कार्यवाही किए जाने का विचार है ,

उद्योग मंत्रालय में राज्य मंत्री (श्री चरनजीत चानदा) : (क) वर्तमान में देश में सीमेंट का कर्म है । ऐसा परिस्थितियों में यद्यपि सीमेंट का आवंटन करने के लिए संभव सीमा तक प्रत्येक प्रयास किया जा रहा है । फिर भी औद्योगिक एककों के निर्माण कार्य में कुछ विलम्ब होने की संभावना हो सकता है ।

(ख) नए औद्योगिक एककों के निर्माण के लिए सीमेंट की आवश्यकता हेतु निर्गम आदेश उनकी आवश्यकता और सीमेंट की उपलब्धता को ध्यान में रखते हुए सीधे सीमेंट कारखानों को जारी किए जाते हैं ।

(ग) देश में सीमेंट की उपलब्धता को दृष्टिगत रखते हुए उनकी आवश्यकता को संभव सीमा तक पूरा करने के लिए प्रत्येक उपाय किया जाएगा ।

Modernisation of Police Force

*37. SHRI H. N. GOWDA:

SHRI D. M. PUTTE
GOWDA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have any scheme under consideration to modernise police force;

(b) if so, the details thereof;

(c) whether any such scheme has been finalised; and

(d) if so, when Government will implement it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The Government have revived the Scheme for Modernisation of State Police Forces for period of 10 years with a total outlays of Rs. 100 crores from 1980-81 to 1989-90. A total Central financial assistance of Rs. 750.00 lakhs will be provided to the State Governments to enable them to implement the scheme during 1980-81. A statement giving necessary details of this scheme is laid on the Table of the Sabha.

Statement

Keeping in view the importance of the modernisation programme, the Government of India have revived the scheme for another period of 10 years with a total outlay of Rs. 100 crores from 1980-81 to 1989-90. The pattern of Central financial assistance will continue to be the same viz. 50 per cent loan and 50 per cent grants-in-aid. The loan is repayable over a period of 25 years. The Central assistance is intended to meet expenditure of a non-recurring nature for purchase of vehicles, wireless equipment, computers, scientific aid for investigation and training equipment. The list of items admissible under the scheme indicating their relative priorities is indicated below: —

(i) Wireless equipment; capital expenditure on line-communication including teleprinter service; wireless items for use in cities and elsewhere; objective being each Police Station to be fitted with wireless set;

(ii) Mobility—provision of vehicles; it should be the endeavour to supply each Police Station with a jeep;

(iii) Equipment for training institutions;

(iv) Equipment for forensic science laboratories and equipment for other scientific aids to investigation;